GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2252 ANSWERED ON:21.07.2009 HOARDING IN FCI GODOWNS Agarwal Shri Jai Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether incidents of misuse of Food Corporation of India (FCI) godowns for hoarding and black-marketing have been reported recently;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether regular raids are conducted on FCI godowns to check such misuse;
- (d) if so, the details and outcome thereof during each of the last two years and the current year; and
- (e) the remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. No such complaints have been received by FCI in this regard.
- (b),(c),(d)&(e): Do not arise.